

[English]

**Supply of Drinking Water in Rural Areas**

1605. PROF. NARAIN CHAND PARASHAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government accorded any priority to the supply of safe potable drinking water in the rural areas of special category States and other designated hill areas of the country, as recognised by the Planning Commission on date, during the Seventh Plan;

(b) if so, the nature thereof and the percentage of problem villages easy villages and population covered as on 31 March, 1989 alongwith allocation for this purpose for each of the States and areas covered under this category;

(c) the allocation made for 1989-90; and

(d) the target date by which cent per cent coverage would be ensured in respect of part (b) above?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY):  
(a) Yes, Sir.

(b) Safe drinking water facilities are provided in problem villages benefiting the rural population under the State Sector Minimum Needs Programme (MNP) and Centrally Sponsored Accelerated Rural

Water Supply Programme (ARWSP). Special Central Assistance (SCA) is provided under Hill Area Development Programme and Western Ghats Development Programme. In the formula for allocation of funds to the States effective from 1.4.87 under the normal plan programme of ARWSP. Special weightage is given at 12.5% in terms of areas and 12.5% in terms of population to meet the special requirement of States covered under Drought Prone Area Programme, Desert Development Programme, Hill Area Development Programme and Special category hill States. Thus, States under HADP and special category hill States receive higher allocation under ARWSP. Information in regard to problem villages, population covered as on 31.3.89 alongwith allocation under the normal plan programme and special central assistance is given in the statement I below.

(c) The allocation made for 1989-90 is given in statement II below.

(d) All the problem villages in West Bengal and Karnataka have already been covered fully or partially. The problem villages in Assam, Tamil Nadu, Uttar Pradesh, Kerala, Maharashtra and Goa are likely to be covered by 31.3.90. In the case of special category hill States; all problem villages have already been covered fully or partially in Arunachal Pradesh; whereas such villages are likely to be covered by the 31.3.90 in Manipur, Nagaland, Sikkim, Tripura and Mizoram. As regards, Himachal Pradesh, Jammu and Kashmir and Meghalaya, except 1107, 735 and 1383 problem villages respectively which will spill over to the 8th Plan, all other problem villages are likely to be covered by the end of the Seventh Five Year Plan.

## STATEMENT-I

Sl. No.	State	Coverage upto 31.3.89		Population Coverage upto 31.3.89		Allocation during 1988-89			
		No. of problem villages/ % age*	No. of easy villages	(in lakhs)	Percentage (as per 1981 census)	MNP	ARWSP	Speical Central Assistance	
1	2	3	4	5	6	7	8		
1.	Assam	6402 (66.9)	12425	110.62	(62.0)	27.00	13.70	4.50	In hill area development Programme
2.	Uttar Pradesh	39713 (90.5)	68660	428.38	(47.1)	60.40	46.46	4.75	
3.	West Bengal	5930 (100.0)	32094	261.71	(65.2)	17.93	17.93	0.96	
4.	Tamil Nadu	4061 (83.2)	10949	219.57	(67.7)	36.00	19.66	0.204	
5.	Tamil Nadu							0.120	
6.	Kerala	75 (85.2)	1131	106.04	(51.3)	25.00	11.71	0.205	
7.	Maharashtra	4767 (92.1)	34180	338.86	(83.1)	100.00	33.34	Nil	In Western ghats Development Programme
8.	Karnataka	5410 (100.0)	21618	338.31	(128.1)	20.50	23.04		
9.	Goa	35 (92.1)	374	4.38	(59.6)	1.70	0.51		
10.	Himachal Pr.	2112 (59.7)	13268	28.93	(73.1)	17.00	6.42		

(Rs. in crores)

Sl. No.	State	Coverage upto 31.3.89			Population Coverage upto 31.3.89			Allocation during 1988-89		
		No. of problem villages/ % age*	No. of easy villages	(in lakhs)	Percentage (as per 1981 census)	MNP	ARWSP	Speical Central Assistance		
1	2	3	4	5	6	7	8			
11.	J & K	1755 (59.3)	3518	41.14 (87.0)	24.57	19.16				
12.	Arunachal Pr.	391 (100.0)	2866	7.26 (123.1)@	3.70	4.54				
13.	Manipur	737 (85.5)	1173	9.92 (94.8)	6.00	3.08				
14.	Meghalaya	1175 (48.5)	1244	7.31 (68.6)	6.60	4.20	Not applicable			
15.	Mizoram	387 (65.0)	126	4.01 (107.8)@	4.00	1.33				
16.	Nagaland	424 (68.1)	489	6.65 (101.5)@	4.22					
17.	Sikkim	99 (81.8)	319	1.95 (73.6)	2.90	3.72				
18.	Tripura	2231 (77.1)	1834	20.21 (110.6)@	4.30	3.50				

\* Percentage refers to total no. of problem villages as on 1.4. 85

@ Includes coverage of population growth over 1981 census population.

## STATEMENT - II

(Rs. in crores)

Sl.No.	State	Allocation for 1989-90		Spl. Central Assistance (for Water Supply & Sanitation)	Remarks
		MNP	ARWSP		
1	2	3	4	5	6
1.	Assam	27.30	13.70	Not yet decided	In hill area development programme
2.	Uttar Pradesh	54.12	42.68	4.500	
3.	West Bengal	18.10	16.48	2.019	
4.	Tamil Nadu	32.19	18.24	0.189	
5.	Tamil Nadu			0.130	
6.	Kerala	27.27	10.76	0.545	
7.	Maharashtra	78.36	30.63	Nil	In Western ghats development Programme
8.	Karnataka	16.63	21.16	Nil	
9.	Goa	1.61	0.50	Nil	
10.	Himachal Pradesh	19.00	6.40	Not applicable	

(Rs. in crores)

Sl.No.	State	Allocation for 1989-90		Spl. Central Assistance (for Water Supply & Sanitation)	Remarks
		MNP	ARWSP		
1	2	3	4	5	6
11.	J & K	22.40	19.13	"	
12.	Arunachal Pradesh	3.60	4.17	"	
13.	Manipur	6.00	3.00	"	
14.	Meghalaya	7.37	4.20	"	
15.	Mizoram	4.40	1.17	"	
16.	Nagaland	5.00	4.22	"	
17.	Sikkim	3.60	3.72	"	
18.	Tripura	5.00	3.50	"	